

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.48/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th October 2017, 10.30 A.M

Name of the Company		Novoflex Cable Care Systems Ltd.	
Under Section		14(1)(B)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. PATITA PARAN BISHWAL, Adv.

ORDER

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[Signature]
21/10/2017

The Ld. Counsel for the petitioner is present.

The Ld. Counsel of the petitioner informed that the Reserve Bank of India had raised certain queries in the matter and the petitioner has already complied with the queries made by the Reserve Bank of India. But till date, 'No objection' has not been received by the petitioner from the Reserve Bank of India.

It is further noticed that no report has been filed by the Registrar of Companies, West Bengal.

The Registrar of Companies, West Bengal is directed to file report within fifteen days from today with advance copy to the petitioner.

The petitioner is directed to file the 'No objection' from the Reserve Bank of India.

The registry is directed to issue notice upon the ROC, WB for filing report by the ROC, West Bengal.

List on 07-11-2017.

[Signature]
(Jinan KK)
Member(J)

[Signature]
(Vijai Pratap Singh)
Member(J)